

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 85(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY: Subhas Chand Manocha & Ors.
Vs
M/s.Galaxy Footwear Pvt. Ltd. & ors.

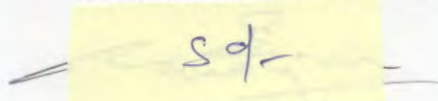
SECTION OF THE COMPANIES ACT: 397/398

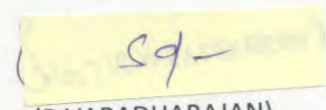
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. A.S. Chandhok, Sr. Adv.		} Resp. NO.1 } Resp. NO.1 } Resp. NO.1.	} Janned... } Panitra
	Ms. Manmeet Arora, Adv.			
	Ms. Chand Chopra, Adv.			
	Ms. Pavitra Kaur, Adv.			
	Ms. Sreeta Kakad, Adv.			

ORDER

Both the Learned Counsel are present. It is stated that the applicant is seeking directions from this Tribunal based on the orders passed on 16.11.2016 for which the Petitioner / non-applicant seeks time to file counter / reply. Let the counter / reply be filed on or before 23.02.2017 with a copy in advance served on the applicant. Rejoinder, if any, be filed by 27.02.2017.

Let the application be posted on 28.02.2017 for consideration.


(S.K.MOHAPATRA)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)